

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/139(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

| | |
|------------------|--|
| IN THE MATTER OF | SMT. SUSHILA JAIN VS KATHA-O-KAHINI (BOOK SELLERS) PVT LTD |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance VC and Physical (Hybrid) Mode

ORDER

1. None for the parties.
2. Therefore, matter is adjourned to **14.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**